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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 78-A/2016 with TP No. 78/397-398/NCLT/AHM/2016 (New) CA No. 311/2014 with CP No. 40/397-398/CLB/MB/2014 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.01.2018

Name of the Company:

Tarjit Singh Bath & Ors.

V/s.

Surya Salt Pvt. Ltd.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

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2.

ORDER

None present for Petitioners. None present for Respondent.

Written arguments not filed by Respondent.

As a last chance for filing written arguments for Respondent, list the matter on 15.02.2018.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 15th day of January, 2018.